

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/843(KB)2018
COMP.APPL/411(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	BAGLA BUILDERS LTD. VS CALCUTTA INVESTMENT COMPANY LTD & ANR.
UNDER SECTION	SEC. 58(3) SEC. 59

Appearances (via video conferencing/physically)

Mr. Siddhartha Chatterjee, Adv. : For Respondent No. 3
Mr. Pradeep Sancheti, Adv.
Mr. Abir Lal Ghosh, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **30/08/2024**.

**Satyajit Roy
(Court Officer)**